

(a) Annual Accounts of the Employees' Provident Fund Organisation (EPFO), New Delhi, for the year 2021-22 and the Audit Report thereon.

(b) Annual Accounts of the Employees' Provident Fund Organisation (EPFO), New Delhi, for the year 2022-23 and the Audit Report thereon.

[Placed in Library. See No. L.T. 2302/18/25]

(c) Seventy-first Annual Report of the Employees' Provident Fund Organisation (EPFO), New Delhi, for the year 2023-24

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2303/18/25]

II. A copy (in English and Hindi) of the Revised Estimates for the year 2024-25 and Budget Estimates for the year 2025-26 of the Employees' State Insurance Corporation (ESIC), New Delhi, under Section 36 of the Employees' State Insurance Act, 1948.

[Placed in Library. See No. L.T. 2569/18/25]

**I. Notification of the Ministry of Environment, Forest and Climate Change**

**II. Reports and Accounts (2022-23 and 2023-24) of CAQM, New Delhi; NTCA, New Delhi; ICFRE, Dehradun, Uttarakhand and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI KIRTIVARDHAN SINGH): Sir, I lay on the Table—

I. (A) A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No. S.O. 740(E)., dated the 17<sup>th</sup> February, 2021, amending the Principal Notification No. S.O. 191(E)., dated the 27<sup>th</sup> January, 2010, issued under sub-section (3) of Section 3 of the Environment (Protection) Act, 1986, along with delay statement.

[Placed in Library. See No. L.T. 2229/18/25]

(B) A copy each (in English and Hindi) of the following Notifications of the Ministry of Environment, Forest and Climate Change, issued under sub-section (1) and clauses (v) and (xiv) of sub-section (2) of Section 3 of the Environment (Protection) Act, 1986, along with delay statement: -

(1) S.O. 1812(E)., dated the 7<sup>th</sup> June, 2017, notifying certain area from the boundary of Nalsarovar Bird Sanctuary in the State of Gujarat, as Nalsarovar Bird Eco-sensitive Zone.

[Placed in Library. See No. L.T. 2226/18/25]

- (2) S.O. 3342(E).., dated the 16<sup>th</sup> October, 2017, notifying certain area from the boundary of the protected area of Jessore Wildlife Sanctuary in Amirgadh and Dantivada Talukas in the State of Gujarat as the Jessore Wildlife Sanctuary Eco-sensitive Zone.

[Placed in Library. See No. L.T. 2227/18/25]

- (3) S.O. 3141(E).., dated the 14<sup>th</sup> July, 2023, amending the Principal Notification No. S.O. 680(E), dated the 29<sup>th</sup> March, 2012.

[Placed in Library. See No. L.T. 2233/18/25]

- (4) S.O. 3379(E).., dated the 27<sup>th</sup> July, 2023, amending the Principal Notification No. S.O. 555(E), dated the 17<sup>th</sup> February, 2015.

- (5) S.O. 3384(E).., dated the 28<sup>th</sup> July, 2023, amending the Principal Notification No. S.O. 616(E), dated the 25<sup>th</sup> February, 2015.

[Placed in Library. For (4) and (5), see No. L.T. 2225/18/25]

(C) A copy each (in English and Hindi) of the following Notifications of the Ministry of Environment, Forest and Climate Change, issued under sub-section (1) and clauses (v) and (xiv) of sub-section (2) and sub-section (3) of Section 3 of the Environment (Protection) Act, 1986, along with delay statement: -

- (1) S.O. 1865 (E).., dated the 9<sup>th</sup> June, 2017, notifying certain area around the boundary of Gaga Sanctuary in the State of Gujarat as the Gaga Sanctuary Eco-sensitive Zone.

- (2) S.O. 1942(E).., dated the 20<sup>th</sup> June, 2017, notifying certain area from the boundary of Hingolghadh Wildlife Sanctuary in the State of Gujarat as Hingolghadh Wildlife Sanctuary Eco-sensitive Zone.

- (3) S.O. 2149 (E).., dated the 6<sup>th</sup> July, 2017, notifying certain area around the boundary of Velavedar Black Buck National Park in the State of Gujarat as the Velavedar Black Buck National Park Eco-sensitive Zone.

- (4) S.O. 4108(E).., dated the 29<sup>th</sup> December, 2017, notifying certain area around the boundary of Rampara Wildlife Sanctuary in the State of Gujarat as the Rampara Wildlife Sanctuary Eco-sensitive Zone.

[Placed in Library. For (1) to (4), see No. L.T. 2227/18/25]

- (5) S.O. 2950(E).., dated the 19<sup>th</sup> June, 2018, notifying certain area from the boundary of Khijadiya Bird Sanctuary in the State of Gujarat as the

Khijadiya Bird Sanctuary Eco-sensitive Zone.

- (6) S.O. 5138(E)., dated the 4<sup>th</sup> October, 2018, notifying certain area around the boundary of Wild Ass Sanctuary in the State of Gujarat as Wild Ass Sanctuary Eco-sensitive Zone.
- (7) S.O. 549(E)., dated the 30<sup>th</sup> January, 2019, notifying certain area around the boundary of Ratanmahal Wildlife Sanctuary in the State of Gujarat as Eco-sensitive Zone.
- (8) S.O. 1316(E)., dated the 11<sup>th</sup> March, 2019, notifying certain area around the boundary of Jambughoda Wildlife Sanctuary, in Panchmahal and Chhotaudepur Districts in the State of Gujarat as Eco sensitive Zone.
- (9) S.O. 3150(E)., dated the 30<sup>th</sup> August, 2019, notifying certain area around the boundary of Kachchh Desert Wildlife Sanctuary, in Kachchh district in the State of Gujarat as the Eco-sensitive Zone.

[Placed in Library. For (5) to (9), see No. L.T. 2228/18/25]

- (10) S.O. 2128(E)., dated the 1<sup>st</sup> June, 2021, notifying certain area around the boundary of Ramnagar Wildlife Sanctuary, in Jammu District in the Union territory of Jammu and Kashmir as the Eco-sensitive Zone.
- (11) S.O. 2406(E)., dated the 18<sup>th</sup> June, 2021, notifying certain area around the boundary of Hirpora Wildlife Sanctuary, in Shopian District in Jammu and Kashmir as the Eco-sensitive Zone.
- (12) S.O. 2775(E)., dated the 12<sup>th</sup> July, 2021, notifying certain area around the boundary of Kugti Wildlife Sanctuary, in Chamba District in the State of Himachal Pradesh as the Eco-sensitive Zone.

[Placed in Library. For (10) to (12), see No. L.T. 2232/18/25]

- (13) S.O. 3371(E)., dated the 18<sup>th</sup> August, 2021, notifying certain area around the boundary of Nahar Wildlife Sanctuary, in Rewari District in the State of Haryana as the Eco-sensitive Zone.

[Placed in Library. See No. L.T. 2229/18/25]

- (14) S.O. 3682(E)., dated the 13<sup>th</sup> September, 2021, notifying certain area around the boundary of Sri Renuka Ji Wildlife Sanctuary, in Sirmour District in the State of Himachal Pradesh as the Sri Renuka Ji Wildlife Sanctuary Eco-sensitive Zone.

[Placed in Library. See No. L.T. 2231/18/25]

- (15) S.O. 4262(E)., dated the 14<sup>th</sup> October, 2021, notifying certain area around the boundary of Kishtwar High Altitude National Park, in the Union Territory of Jammu and Kashmir as Kishtwar High Altitude National Park Eco-sensitive Zone.

[Placed in Library. See No. L.T. 2232/18/25]

- (16) S.O. 4615(E)., dated the 9<sup>th</sup> November, 2021, notifying certain area around the boundary of Kanawar Wildlife Sanctuary, in Kullu District, in the State of Himachal Pradesh as the Kanwar Wildlife Sanctuary Eco-sensitive Zone.

[Placed in Library. See No. L.T. 2231/18/25]

- (17) S.O. 4618(E)., dated the 9<sup>th</sup> November, 2021, notifying certain area around the boundary of Balaram-Ambaji Wildlife Sanctuary, in the State of Gujarat as the Balaram-Ambaji Wildlife Sanctuary Eco-sensitive Zone.

[Placed in Library. See No. L.T. 2229/18/25]

- (18) S.O. 4793(E)., dated the 22<sup>nd</sup> November, 2021, notifying certain area around the boundary of Kais Wildlife Sanctuary, in Kullu District in the State of Himachal Pradesh as the Kais Wildlife Sanctuary Eco-sensitive Zone.

[Placed in Library. See No. L.T. 2231/18/25]

- (19) S.O. 39(E)., dated the 5<sup>th</sup> January, 2022, notifying certain area around the boundary of Chail Wildlife Sanctuary, in Solan and Shimla Districts in the State of Himachal Pradesh as the Chail Wildlife Sanctuary Eco-sensitive Zone.

[Placed in Library. See No. L.T. 2230/18/25]

- (20) S.O. 41(E)., dated the 5<sup>th</sup> January, 2022, notifying certain area around the boundary of Shikari Devi Wildlife Sanctuary, in Mandi District in the State of Himachal Pradesh as the Shikari Devi Wildlife Sanctuary Eco-sensitive Zone.

[Placed in Library. See No. L.T. 2231/18/25]

- (21) S.O. 65(E)., dated the 5<sup>th</sup> January, 2022, notifying certain area around the boundary of Dhauladhar Wildlife Sanctuary in Kangra District in the State of Himachal Pradesh as the Dhauladhar Wildlife Sanctuary Eco-sensitive Zone.

(22) S.O. 152(E)., dated the 12<sup>th</sup> January, 2022, notifying certain area around the boundary of Khokhan Wildlife Sanctuary, in Kullu District in the State of Himachal Pradesh as the Khokhan Wildlife Sanctuary Eco-sensitive Zone.

(23) S.O. 172(E)., dated the 13<sup>th</sup> January, 2022, notifying certain area around the boundary of Col. Sher Jung National Park, in Sirmour District in the State of Himachal Pradesh as the Col. Sher Jung National Park Eco-sensitive Zone.

[Placed in Library. For (21) to (23), see No. L.T. 2229/18/25]

(24) S.O. 210(E)., dated the 17<sup>th</sup> January, 2022, notifying certain area around the boundary of Surinsar-Mansar Wildlife Sanctuary, in the Union Territory of Jammu and Kashmir as the Surinsar-Mansar Wildlife Sanctuary Eco-sensitive Zone.

[Placed in Library. See No. L.T. 2230/18/25]

(25) S.O. 409(E)., dated the 1<sup>st</sup> February, 2022, notifying certain area around the boundary of Tundah Wildlife Sanctuary, in Chamba District in the State of Himachal Pradesh as the Tundah Wildlife Sanctuary Eco-sensitive Zone.

[Placed in Library. See No. L.T. 2231/18/25]

(26) S.O. 415(E)., dated the 1<sup>st</sup> February, 2022, notifying certain area around the boundary of Gamgul-Siyabehi Wildlife Sanctuary, in Chamba District in the State of Himachal Pradesh as the Eco-sensitive Zone.

[Placed in Library. See No. L.T. 2229/18/25]

(27) S.O. 1330(E)., dated the 25<sup>th</sup> March, 2022, notifying certain area around the boundary of Kazinag National Park, Limber Wildlife Sanctuary and Lachipora Wildlife Sanctuary, in the Union Territory of Jammu and Kashmir as Kazinag National Park, Limber Wildlife Sanctuary and Lachipora Wildlife Sanctuary Eco-sensitive Zone.

[Placed in Library. See No. L.T. 2233/18/25]

(28) S.O. 1331(E)., dated the 25<sup>th</sup> March, 2022, notifying certain area around the boundary of Nargu Wildlife Sanctuary, in Mandi and Kullu Districts in the State of Himachal Pradesh as the Eco-sensitive Zone.

[Placed in Library. See No. L.T. 2231/18/25]

(29) S.O. 2135(E).., dated the 6<sup>th</sup> May, 2022, notifying certain area around the boundary of Kibber Wildlife Sanctuary, in Lahaul and Spiti Districts in the State of Himachal Pradesh as the Eco-sensitive Zone.

(30) S.O. 2141(E).., dated the 9<sup>th</sup> May, 2022, notifying certain area around the boundary of Gulmarg Wildlife Sanctuary, in Baramulla District in the Union Territory of Jammu and Kashmir as the Gulmarg Wildlife Sanctuary Eco-sensitive Zone.

[Placed in Library. For (29) and (30), see No. L.T. 2233/18/25]

(31) S.O. 3385(E).., dated the 28<sup>th</sup> July, 2023, amending the Principal Notification No. S.O. 615(E), dated the 25<sup>th</sup> February, 2015.

[Placed in Library. See No. L.T. 2225/18/25]

(32) S.O. 2002(E).., dated the 16<sup>th</sup> May, 2024, notifying certain area around the boundary of Dachigam National Park, Thajwas (Baltal) Wildlife Sanctuary and Overa-Aru Wildlife Sanctuary, in the Union Territory of Jammu and Kashmir as 'Dachigam National Park, Thajwas (Baltal) Wildlife Sanctuary and Overa-Aru Wildlife Sanctuary Eco-sensitive Zone'.

(33) S.O. 2629(E).., dated the 5<sup>th</sup> July, 2024, amending the Principal Notification No. S.O. 1858(E).., dated the 8<sup>th</sup> June, 2017.

[Placed in Library. For (32) and (33), see No. L.T. 2233/18/25]

(34) S.O. 2651(E).., dated the 8<sup>th</sup> July, 2024, amending the Principal Notification No. S.O. 555(E), dated the 17<sup>th</sup> February, 2015.

[Placed in Library. See No. L.T. 2225/18/25]

(35) S.O. 2680(E).., dated the 10<sup>th</sup> July, 2024, amending the Principal Notification No. S.O. 1813(E), dated the 7<sup>th</sup> June, 2017.

[Placed in Library. See No. L.T. 2232/18/25]

(36) S.O. 2782(E).., dated the 16<sup>th</sup> July, 2024, amending the Principal Notification No. S.O. 608(E), dated the 24<sup>th</sup> February, 2015.

[Placed in Library. See No. L.T. 2225/18/25]

(37) S.O. 3026(E).., dated the 29<sup>th</sup> July, 2024, amending the Principal Notification No. S.O. 615(E), dated the 25<sup>th</sup> February, 2015.

[Placed in Library. See No. L.T. 2226/18/25]

(38) S. O. 3249(E)., dated the 12<sup>th</sup> August, 2024, amending the Principal Notification No. S.O. 838(E), dated the 16<sup>th</sup> March, 2017.

[Placed in Library. See No. L.T. 2233/18/25]

(39) S.O. 3548 (E)., dated the 21<sup>st</sup> August, 2024, amending the Principal Notification No. S.O. 221(E), dated the 23<sup>rd</sup> January, 2015.

(40) S.O. 3740(E)., dated the 2<sup>nd</sup> September, 2024, amending the Principal Notification No. S.O. 607(E), dated the 24<sup>th</sup> February, 2015.

(41) S.O. 3754(E)., dated the 3<sup>rd</sup> September, 2024, amending the Principal Notification No. S.O. 616(E), dated the 25<sup>th</sup> February, 2015.

[Placed in Library. For (39) to (41), see No. L.T. 2226/18/25]

(42) S.O. 4572(E)., dated the 18<sup>th</sup> October, 2024, amending the Principal Notification No. S.O. 1812(E)., dated the 7<sup>th</sup> June, 2017.

(43) S.O. 4704(E)., dated the 28<sup>th</sup> October, 2024, amending the Principal Notification No. S.O. 68(E), dated the 10<sup>th</sup> January, 2017.

[Placed in Library. For (42) and (43), see No. L.T. 2229/18/25]

(44) S.O. 4874(E)., dated the 11<sup>th</sup> November, 2024, notifying certain area from the boundary of Sukhna Wildlife Sanctuary, in the State of Haryana as Sukhna Wildlife Sanctuary Eco-sensitive Zone.

[Placed in Library. See No. L.T. 2231/18/25]

(D) A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No. G.S.R. 84(E), dated the 29<sup>th</sup> January, 2025, publishing the Control of Air Pollution (Grant, Refusal or Cancellation of Consent) Guidelines, 2025, issued under Section 21A of the Air (Prevention and Control of Pollution) Act, 1981.

(E) A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change Notification No. G.S.R. 85(E), dated the 30<sup>th</sup> January, 2025, publishing the Control of Water Pollution (Grant, Refusal or Cancellation of Consent) Guidelines, 2025, issued under Section 27A of the Water (Prevention and Control of Pollution) Act, 1974.

(F) A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate

Change Notification No. G.S.R. 596(E)., dated the 26<sup>th</sup> September, 2024, publishing the Ecomark Rules, 2024, under Section 26 of the Environment (Protection) Act, 1986, along with delay statement.

[Placed in Library. For (D) to (F), see No. L.T. 2224/18/25]

II. (A) (1) A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 13 and subsection (4) of Section 17 of the Commission for Air Quality Management in National Capital Region and Adjoining Areas Act, 2021: -

(a) Annual Report and Accounts of the Commission for Air Quality Management in National Capital Region and Adjoining Areas (CAQM), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2224/18/25]

(B) (1) A copy each (in English and Hindi) of the following papers, under Section 38T of the Wild Life (Protection) Act, 1972: -

(a) Annual Report and Accounts of the National Tiger Conservation Authority (NTCA), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Authority.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2570/18/25]

(C) A copy each (in English and Hindi) of the following papers: -

(a) Annual Report and Accounts of the Indian Council of Forestry Research and Education (ICFRE), Dehradun, Uttarakhand, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Council.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2224/18/25]